

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No: 395 /UHC/Admin.(A)/2024

Dated: October 03, 2024.

Following Assistant Programmer/ System Officers of the Court are hereby promoted to the post of Programmer Grade-II in pay matrix of ₹ 47600-151100 (Level-8) in the establishment of High Court of Uttarakhand, Nainital with effect from the date of their taking over charge:

1. Shri Vijay Singh.
2. Shri Mithilesh Kumar Mathpal.

“वित्तीय हस्त पुस्तिका खण्ड 2 भाग 2 से 4 के मूल नियम-22(ए) (1) एवं 22-बी(1) के अन्तर्गत वेतन निर्धारण सम्बन्धी तिथि विकल्प दिए जाने हेतु इस आदेश निर्गमन की तिथि से एक माह की समय-सीमा सरकारी सेवक को उपलब्ध होगी और एक बार दिया गया विकल्प अन्तिम होगा।”

By order of Hon'ble the Chief Justice

Sd/-
(Kahkasha Khan)
Registrar General

No: 5500 /UHC/Recruitment Cell/ I-a-3/ 2022

Dated: October 03, 2024.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice.
2. Head P.S. /P.S. to Hon'ble Judges with the request to place before His Lordship for His Lordship's kind perusal.
3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. All the Joint Registrars/ Deputy Registrars of the Court.
6. Chief Finance Officer of the Court.
7. Head Bench Secretary of the Court.
8. P.S. to Registrar General.
9. All the Assistant Registrars/ Section Officers of the Court.
10. Librarian of the Court.
11. The Director, Printing & Stationary, Government Press, Roorkee, District– Haridwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
12. I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload the same on the website of the High Court of Uttarakhand, Nainital.
13. Chief Treasury Officer, Nainital.
14. Officer(s) concerned.
15. Guard File/ Personal File.

By order,

Joint Registrar